

## **Sudershan Kumar Bhayana (Deceased) Thr Lrs Vs Vinod Seth (Deceased) Thr Lrs**

**Court:** Delhi High Court

**Date of Decision:** Sept. 27, 2023

**Acts Referred:** Constitution of India, 1950 " Article 142

Arbitration And Conciliation Act, 1996 " Section 9, 34, 34(1), 34(2), 34(3), 37(1)(c)

Arbitration Act, 1940 " Section 15

Indian Contract Act, 1872 " Section 73, 74

**Hon'ble Judges:** Vibhu Bakhru, J; Amit Mahajan, J

**Bench:** Division Bench

**Advocate:** Gurmehar S. Sistani, Kunal Seth

**Final Decision:** Disposed Of

### **Judgement**